

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

CA/TA/MP, No. 112 /1993 (CA. No. 1/88)

Hari Kishan & Ors. Versus UOD & Ors.

Date of Order

Orders

This is an M.P. (in CA. No. 1/88 — Next date is 6-7-93) for deletion of the name from the CA. On scrutiny it has been found in order.
S.O. (1) A/PW
2/10/2

22.2.93.

None present for the applicant

Register & Put up in Court for admission on 11.3.93 along with CA 1/89

Registrar
REGISTRAR
C.A.T. JAIPUR

11.3.93

Mr. S.K. Jain Brief Holder of Mr J.K. Kanthik
counsel for applicants.

Mr. Manish Bhadani - counsel for respondents.

11 persons have submitted the O.A jointly. Out of 11 persons 3 persons namely Amar Singh, Jaswant Singh and Kamal Kumar have submitted the application that their name may be deleted from the arena of applicants from the O.A. The prayer is accepted and the name of these petitioners may be deleted from the arena of the O.A. The M.P stands disposed of.

Why sent to
the app. Counsel
& mp Counsel
on vide 20/2/93
order 29-2-93

15/3/93
Decided
16/3/93

(B.N. Dheundiyal)
Member (A)

(D.L. Mehta)
Vice-Chairman